Annexure-1

Name of the corporate debtor: Abhijeet MADC Nagpur Energy Private Limited

Date of commencement of liquidation: 31st August, 2018

List of stakeholders as on: 15th July, 2020 (latest)

List of secured financial creditors

(Amount in ₹) (in Cr.)

Sl.	Name of	Identi	ti Details of claim		Details of claim admitted								Amount	Amou		Remarks, if any
No	creditor	ficati	received												unt of	
			Date of		Amount of claim			Whether security	Details of			claim	dues,	rejecte		
			receip		admitte		by		Security		amount		that may be	d	verifi catio	
					a		security interest	relinquished	interest	guarantee	or craims Admitted		set off		n	
							mierest	· (Yes/No)			*					
1	Alchemist Asset Reconstruction Company Limited	FC 1	11.09.20 18	1,103.00	1,101.71	Secured	1,101.71	Yes	Pari-passu interest on the assets of the CD	-	53.59	0	0	1.29		Guarantees given by third parties, if any, are not subject to adjudication/ domain of by the Liquidator
2	Bank of India	FC 2	19.09.20 18	107.0139	106.478	Secured	106.478		Pari-passu interest on the assets of the CD	-	5.179	0	0	0.5356	-	Guarantees given by third parties, if any, are not subject to adjudication/ domain of by the Liquidator
3	Edelweiss Asset Reconstruction Company Limited	FC3	28.09.20 18	153.688	153.688	Secured	153.688		Pari-passu interest on the assets of the CD	-	7.476	0	0	0		Guarantees given by third parties, if any, are not subject to adjudication/ domain of by the Liquidator
4	India Infrastructure Finance Company (UK) India Ltd.		27.09.20 18	195.29	194.907	Secured	194.907		Pari-passu interest on the assets of the CD	-	9.481	0	0	0.383		Guarantees given by third parties, if any, are not subject to adjudication/ domain of by the Liquidator
5	India Bank	FC5	28.09.20 18	84.00	83.975	Secured	83.975		Pari-passu interest on the assets of the CD	-	4.085	0	0	0.025		Guarantees given by third parties, if any, are not subject to adjudication/ domain of by the Liquidator

6	State Bank of India	FC6	29.09.20	213.73	213.73	Secured	213.73	Yes	Pari-passu	-	10.397	0	0	0	-	Guarantees given by
			18						interest on							third parties, if any,
									the assets							are not subject to
									of the CD							adjudication/ domain
																of by the Liquidator
7	Vijaya Bank (now,	FC7		204.24	201.195	Secured	201.195	Yes	Pari-passu	-	9.78	0	0	3.045	-	Guarantees given by
	Bank of Baroda)		27.09.20						interest on							third parties, if any,
			18						the assets							are not subject to
									of the CD							adjudication/ domain
																of by the Liquidator

^{*}The % indicates the claim of each secured FC as a percentage of the total secured FCs

 $Link\ to\ website\ of\ the\ Liquidator\ -\ \underline{http://vinodkothari.com/wp-content/uploads/2020/07/Updated-list-of-stakeholders-as-on-15.07.2020.pdf}$